GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2207

TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/AGRAHAYANA 8, 1938 (SAKA) DELAY IN FORENSIC LABS TEST

2207. SHRI HARISH MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that due to delay in forensic labs test, more than 12000 cases are pending with Delhi Police, especially in cases where medical evidence can provide clinching proof;
- (b) if so, the details thereof and the reasons behind the delays; and
- (c) the details of steps taken or proposed to be taken by the Government for the timely submission of lab reports to help the Delhi Police in reducing the pending cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Delhi Police has reported that the number of cases pending with Central Forensic Science Laboratory (CFSL) and Forensic Science Laboratories (FSL) as on 31.10.2016 is 9635. The break-up of results pending with different CFSL/FSL is as under:

CFSL/ FSL	Kolkata	Hyderabad	Delhi (Rohini)	Chandigarh	Ahmedabad	CFSL/ CBI	TOTAL
No. of Pending cases	485	448	8074	118	43	467	9635

Government of NCT of Delhi has reported that shortage of manpower is the main reason for the pendency. It has also been reported that in order to liquidate the pendency of cases, 129 employees have been appointed on contractual basis w.e.f. June 2016 resulting in increase in disposal of cases and consequent reduction in pendency.

Government have issued advisory to all States/ UTs including GNCT of Delhi to ensure that Police/ Investigation agencies deposit all the relevant material with the FSLs at the time of depositing case property without fail in order to expedite the examination of cases by FSLs in a time bound manner. They have also been advised to direct their FSLs to ensure expeditious examination of the cases in a time bound manner. The Central FSLs have also been directed that the examination of cases be carried out in a time bound manner.
